### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 2936 ANSWERED ON $8^{\mathrm{TH}}$ AUGUST, 2024

#### **COASTAL HIGHWAYS IN TAMIL NADU**

#### 2936. SHRI K GOPINATH:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details and current status of construction of Coastal Highway in Tamil Nadu;
- (b) the time by which it is likely to start and get completed; and
- (c) the reasons for delay in this project and the details of cost escalation thereof?

#### ANSWER

## THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (c) The details are annexed.

#### **ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2936 TO BE ANSWERED ON 08<sup>TH</sup> AUGUST, 2024 ASKED BY SHRI K GOPINATH REGARDING COASTAL HIGHWAYS IN TAMIL NADU.

|              | Details of  | Coasta     | al High     | way proje      | cts in t | he State of Tam       | il Nadu  |
|--------------|---|------------|-------------|----------------|----------|-----------------------|--|
| S.<br>N<br>o |   | Lengt<br>h |             | Start<br>Date  |          | Scheduled/Revi<br>sed |  |
| 1            | 4-laning of<br>Mamallapruam<br>(Mahabalipura<br>m) -<br>Mugaiyur sect<br>ion of NH-332A |            | 1360.<br>53 | 12.05.20<br>22 | 33.01%   | August, 2025          | 1. Delay in LA process including handing over of land. 2. Delay in   |
| 2            |   | 31.00      | 1116.<br>13 | 07.12.20<br>23 | 17.32%   | December,<br>2025     | according NOCs by WRD, GoTN for major bridges. 3. Delay in issuing permission for borrow earth. 4. Delay in mobilization of adequate resources by Concessionai res |
| 3            | 4-laning of<br>Marakkanam<br>to Koonimedu<br>section of NH-<br>332A                     |            | 311.9<br>1  | -              | -        | -                     | Awarded, Not<br>Appointed  |

|   |        |             | 1              |        |                    |   |
|---|--------|-------------|----------------|--------|--------------------|---|
| 4 4-laning of Koonimedu to Puducherry section of NH 332A                      |        | 951.9<br>8  | -              | -      | -                  | Awarded,<br>Not<br>Appointed  |
| 5 4-laning of Puducherry Poondiyankup pam Section of NH-32 (Old NH 45A)       |        | 1588.<br>40 | 15.11.20<br>21 | 91.86% | September,<br>2025 | 1. Shifting of 230 KV and 110 KV EHT lines pending for want of fixation of compensation for the land by Government of Puducherry.  2. Delay in mobilization of adequate resources by the Concessionai re. |
| 6 4-laning of Poondiyankup pam Sattanathapur am Section of NH-32 (Old NH 45A) | -<br>f | 2565.<br>63 | 22.01.20       | 98.79% | September,<br>2025 | 1. Non- issuance of fly ash by NLC. 2. Delay in LA process including handing of physical possession of required land. 3. Dealy in obtaining approval from Southern Railway for                            |

|   |   |            |             |                |        |              | ROB.   |
|---|---|------------|-------------|----------------|--------|--------------|--|
| 7 | 4-laning of<br>Sattanathapur<br>am -<br>Nagapattinam<br>Section of NH-<br>32 (Old NH-<br>45A) |            | 2790.<br>89 | 05.10.20<br>20 | 48.15% | August, 2025 | 1. Non- issuance of fly ash by NLC. 2. Delay in LA process including handing over of physical possession of required land. 3. Poor planning & mobilization of resources by the |
| 8 | 4-laning of<br>Nagapattinam<br>to Tuticorin   | 312.3<br>6 | -           | -              | -      | -            | Concessionai<br>re.<br>DPR has<br>been<br>awarded.   |
|   | via Ramanathapur am section of NH-32  |            |             |                |        |              | awaiucu.   |

Price escalation is payable to contractor/ concessionaire as per provisions of the respective contracts. The final escalation amount is determined upon completion of the project.

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